

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

EXCISE APPEAL NO: 85613 OF 2014

[Arising out of Order-in-Appeal No: AV(316-319)275,275, 277, 278/2013 dated 05th December 2013 passed by the Commissioner of Central Excise & Customs (Appeals), Aurangabad.]

Rajat Rampal Agarwal
Durga Re-Rolling Mills Pvt Ltd
Plot No. D-41 Additional MIDC Area, Jalna - 431203 *... Appellant*

versus

Commissioner of Central Excise, Customs & Service Tax
Town Centre, N-5, CIDCO, Aurangabad - 431003 *...Respondent*

APPEARANCE:
Shri Jitin Singhal, Advocate for the appellants
Shri PK Acharya, Superintendent (AR) for the respondent

CORAM:

HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)
HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)

DATE OF HEARING:	01/04/2024
DATE OF DECISION:	30/09/2024

PER: C J MATHEW

For order see excise appeal no. 85612 of 2014

(Order pronounced in the open court on 30/09/2024)

(AJAY SHARMA)
Member (Judicial)
*/as

(C J MATHEW)
Member (Technical)